CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.149 of 1996 Date of Order : 1.10.1997

Present : Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr.M.S.Mukherjee, Administrative Member

COAL CONTROLLERS ORGANISATION
KARMACHARI SANGH & ORS.

-Vs-

UNION OF INDIA & ORS.

For the applicant(s) : Mr.P.K.Munsi, counsel.

For the respondents : Mr.R.N.Das, Sr.Counsel. } For the official
Mrs.B.Ray, counsel. } respondents
Mr.Samir Ghosh, counsel
(for private respondent)

O R D E R

~~The application be listed for hearing regarding admission on 11.3.1998~~

Copy of the application be served upon the ld.counsel for the respondents. Reply be filed by the private respondent by 16.12.1997 and rejoinder, ~~thereto~~ may be filed by the petitioner to the same and also to the reply of the official respondents within a fortnight from that date. The application be listed for hearing regarding admission on 8.1.1998.

2. A plain copy of this order be handed to the ld.counsel for the parties.

(M.S.Mukherjee)
Administrative Member

(A.K.Chatterjee)
Vice-Chairman